

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 176 OF 2015 &
IA NOS. 364, 368, 424 OF 2015 AND 54 OF 2016**

Dated: 31st January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Chamundeshwari Electricity Supply Co. Ltd. ...Appellant(s)

Vs.

M/s Saisudhir Energy (Chitradurga) Pvt. Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Ms. Srishti Govil

Counsel for the Respondent(s) : Mr. Atul Y. Chitley, Sr. Adv.
Mr. Sumit Bansal
Mr. Gowtham Polanki

ORDER

**IA NO. 54 OF 2016
(Appl. for disposal of the appeal)**

Learned counsel for the appellant submits that he is not pressing this application.

Application is dismissed as not pressed.

APPEAL NO. 176 OF 2015

It is represented that pleadings are complete.

List the main appeal along with the applications for hearing on
16.03.2017.

**(I. J. Kapoor)
Technical Member**

ts/sh

**(Justice Ranjana P. Desai)
Chairperson**